

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala,**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/398	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: 1. DHANANJAYA.  
2. A.M. SRIDHAR  
3. K.S. VADI VELU

for Petitioner

*[Signature]*

RESPONDENT/s:

1. MURALI A  
2. ABHIJIT ATUL

Respondents -

*[Signature]*

**ORDER**

Heard Shri Dhananjaya along with Shri A.M. Sridhar and Shri K.S. Vadi Velu, Learned Counsels for the Petitioner, and Shri Murali A along with Shri Abhijit Atul, Learned Counsels for the Respondent. Post the case on 02.11.2018.

*[Signature]*  
Member (T)

*[Signature]*  
Member (J)

Raushan

*[Signature]*